

DIVISION BENCH
COURT - I

O-237

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/119(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS MOON FISCAL SERVICES PVT. LTD.
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. Ajay Chaubey, Adv.] For the Petitioner
Mr. Varun Kothari, Adv.] For the Respondent
Mr. B.N. Joshi, Adv.]
Ms. V. Khaitan, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Respondent states that reply-affidavit will be filed with the Registry during the course of the day. Let the needful be done.
3. Post this matter thereafter on **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**